

[Print](#)**Defective Case Register from 2026-01-28 to 2026-01-28**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLA/2528/2026	AMIT KUMAR SAHU	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 24 days 2.Authentication fee due Rs. 1 .10/- not paid in C.copy of deposition vide annex.1 3.page nos. 15 and 16 repeated and page mark not correct in annex.1.
2	D-RVWPET/2160/2026	PRATIMA NAYAK,C.G.C	2026-01-28	c. copy of impugned order not filed. i) Good ground certificate not furnished.ii) Para no not furnished in declaration of both the I.As. Put up for SR after filing of c. copy of impugned order.
3	D-WP(C)/3000/2026	AKSHAYA KUMAR SAHOO	2026-01-28	PAGE NOS. 17 19 and 21 PARTIALLY NEAT.
4	D-BLAPL/2593/2026	SANKAR PRASAD PADHI	2026-01-28	i) Annexure nos. not serially mentioned in the petition. ii) Name of the place pending the case not mentioned in the prayer.iii) Page nos .28 to 32 and 75 to 77 not neat and legible.
5	D-ABLAPL/2587/2026	KAMIL RASHID	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In affidavit,Sl no 4 information not furnished.
6	D-CONTC/2942/2026	SOUBHAGYA SWAIN	2026-01-28	1. Period of Delay 770 DAYS
7	D-CONTC/2861/2026	ADV.	2026-01-28	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
8	D-BLAPL/2660/2026	PRAFULLA KUMAR KHATEI	2026-01-28	Case pending before the Lower Court incorrectly mentioned in Synopsis, Cause title and para-1 of the petition.
9	D-ABLAPL/2474/2026	SAROJ KUMAR PADHI	2026-01-28	In view of the or.dtd.5-11-2024 passed in ABLAPL no.5051/2024 second ABLAPL is not maintainable.
10	D-WP(C)/2982/2026	SURYAKANTA DASMOHAPATRA	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-BLAPL/39639/2025	SANJUKTA MUNDA	2026-01-28	i) Page no. 36 not legible. v) Instead of T.R. case no. 138/2025 in the Synopsis, Date chart and cause title , it is mentioned as special case no. 138/ 2025. ii) Year of the F.I.R. dated not correct in 8th line of page 5 not correct. iii) Annexure -3 not attested.iv) Annexure-1 not neat and legible.v) Vakalatnama not filed.For further S.R. after removal of the defect.

12	D-CONTC/2659/2026	ADV.	2026-01-28	COPY OF CAUSE TITLE IN W.P(C) NO.31762/2025 BE FILED THEN PUT UP FOR SR
13	D-WP(C)/3476/2026	PRASANTA KUMAR SATAPATHY	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
14	D-WP(C)/2842/2026	ABHILASH MISHRA	2026-01-28	1.Complete Address of the Opp.Party Nos.5 and 8 Not Furnished
15	D-WP(C)/3478/2026	PRASANTA KUMAR SATAPATHY	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-WP(C)/2876/2026	GIRIDHARI ROUT	2026-01-28	Serial no-4 of the affidavit not correctly mentioned.
17	D-WP(C)/3479/2026	PRASANTA KUMAR SATAPATHY	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
18	D-ABLAPL/2702/2026	ANIRUDHA DAS	2026-01-28	1. Complete F.I R copy not filled.
19	D-WP(C)/3459/2026	SAKTI DHAR DAS	2026-01-28	Page 35 not neat.
20	D-CONTC/2985/2026	ADV.	2026-01-28	NOT PROPERLY ADDRESS TO THE HONBLE COURT
21	D-ABLAPL/2429/2026	RANJAN KUMAR NAYAK	2026-01-28	1. In the Cause Title,Court fee has not been stamped. 2. Paragraphs mentioned in the petition is not under the Affidavit. 3. Vernacular Certificate has not been furnished. 4. Petitioner No. 3 has not signed in the V.Nama and name and address of petitioner No. 2 3 and 4 have not been mentioned. 5. In para 4 date of letter is not mentioned and has been left blank.
22	D-BLAPL/2718/2026	GOURAV DASH	2026-01-28	.Petition not correctly addressed to Honorable Court
23	D-CRLMC/1725/2026	SOUMYA MISHRA	2026-01-28	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
24	D-CMP/3788/2026	SAMEER KUMAR DAS	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.O.Ps No-2 and 8 is the one and the same Party be corrected.2.O.P No-9 not made Party in the Trial Court.
25	D-WP(C)/3102/2026	DHANESWAR BEHERA	2026-01-28	1.D.C.Fee of Rs-6/- to be Paid on C.T.
26	D-WP(C)/3523/2026	NISHIKANTA MISHRA	2026-01-28	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not correctly mentioned affidavit in the I.A.
27	D-CONTC/2705/2026	ADV	2026-01-28	1.Date of Judgment not correctly furnished in Reference certificate. 2. Page no.32 not filed.
28	D-WA/3213/2026	NITISH KUMAR MISHRA	2026-01-28	Period of Delay 13 days delay 2. Index,Synopsis,Date chart not in proper place.
29	D-ABLAPL/2617/2026	AMITAV TRIPATHY	2026-01-28	1. Page No. 9 is not legible properly. 2. Age and P.S. of the petitioner are not correctly furnished in V.nama
30	D-CONTC/2800/2026	ADV	2026-01-28	1. WP(C) case number not correctly furnished in para no.1.
31	D-CONTC/3094/2026	ADV.	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D-CMP/3362/2026	BIKRAM KESHARI BAL	2026-01-28	14-NOT PROPERLY INDEXED. 17-REFERENCE CERTIFICATE NOT FURNISHED.  Pages No-2 to 4 not accompanied with the Petition.
33	D-ABLAPL/2621/2026	BRAJA KISHOR PANDA	2026-01-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
34	D-CONTC/3016/2026	ADV.	2026-01-28	i) Counsel of the petitioner not signed in page no. 6
35	D-WP(C)/2901/2026	ATMAJIT MANMITH DAS	2026-01-28	4-AFFIDAVIT/VERIFICATION NOT PROPER.  As per book mark Index page marking not proper.Date of Series copies of said notice vide annex-1 not tally with Index.Date of copy of said order vide annex-5 not tally with Index.Date of copy of said of rejecting order vide annex-6 not tally with Index.Date of copy of said reply vide annex-8 not tally with Index.Paragraph not correctly mentioned affidavit in the I.A.
36	D-WP(C)/3787/2026	PRANAB KUMAR GHOSE	2026-01-28	Annexure-1 not correct as per index.
37	D-RPFAM/3342/2026	BISWAJIT PARIDA	2026-01-28	good ground not furnished
38	D-ABLAPL/2678/2026	PRAVAT KUMAR MUDULI	2026-01-28	1. Annexure-1 not attested. 2. In V. Nama, complete address of the petitioner not furnished.
39	D-BLAPL/2632/2026	DUSHMANTA SAHOO	2026-01-28	G.R number not tally with cause title and Rejection order.
40	D-CMP/3431/2026	ABHISHEK DASH	2026-01-28	A-2 (Page No-24) not accompanied with the Petition
41	D-WP(C)/2961/2026	SMITA RANJAN PATNAIK	2026-01-28	Page 38 and 39 not neat.
42	D-WP(C)/3012/2026	PRAFULLA KUMAR MOHAPATRA	2026-01-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no.13 not neat and legible.

43	D-WP(C)/3375/2026	RAMESH CHANDRA JENA	2026-01-28	.Receipt Showing Serv.copy To ct not Filed.
44	D-BLAPL/2613/2026	GURUPRASAD BEHERA	2026-01-28	14-NOT PROPERLY INDEXED. Pagination after page-12 not correct
45	D-CONTC/2812/2026	ADV.	2026-01-28	Code NOT INDICATED
46	D-TRP(C)/3316/2026	SOUMYA JYOTI BISWAL	2026-01-28	prayer not furnished
47	D-WP(C)/3528/2026	MADHUMITA PANDA	2026-01-28	Date of copy of Rejection order vide annex-5 not tally with Index.Date of copy of notification vide annex-7 not tally with Index.Occupation not mentioned in the affidavit and paragraph not correctly mentioned.
48	D-WP(C)/2803/2026	PRATIK DASH	2026-01-28	Page nos.28 and 30 not legible.
49	D-CRLMC/2785/2026	BIJOY SWAROOP NANDA	2026-01-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page nos.11 to 19 not neat and legible.2. C.copy of F.I.R to be filed.
50	D-BLAPL/2710/2026	AMULYA RATNA PANDA	2026-01-28	Year of the Special Case mentioned in the petition not tally with the Rejection order.
51	D-ABLAPL/2657/2026	PRASHANTA KUMAR DAS	2026-01-28	17-REFERENCE CERTIFICATE NOT FURNISHED.  i) Date of F.I.R. mentioned in para-2 of the petition not correct.
52	D-BLAPL/2385/2026	BIJAYA KUMAR RAGADA	2026-01-28	Year of G.R. case should be rectified to 2024 instead of 2025 both in petition and Rejection order. (Connected BLAPL No.9399/2025).
53	D-CONTC/2693/2026	ADV.	2026-01-28	1.Subject code not furnished. 2. Reference certificate not furnished
54	D-FAO/3380/2026	PRADEEP KUMAR MISHRA	2026-01-28	Period of Delay 40 days
55	D-ABLAPL/2715/2026	AMULYA RATNA PANDA	2026-01-28	Dt. of FIR not tally with index
56	D-CONTC/3074/2026	SIDDHARTH PRASAD MISHRA	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. LTI of the Deponent not attested
57	D-CONTC/2777/2026	ADV.	2026-01-28	1. Annexures are not paginated and Annexures number not exhibited.
58	D-CRLREV/2624/2026	RAMDAS ACHARY	2026-01-28	C. copy of CMC No-82/ 2022 not filed.
59	D-CMP/3324/2026	ALOK KUMAR MOHANTY	2026-01-28	3-AUTHENTICATION FEE IS DEFICIENT.
60	D-ABLAPL/2667/2026	AMITAV TRIPATHY	2026-01-28	i) Petitioner no. 2 not executed his name in vakalatnama.

61	D-ABLAPL/2674/2026	AMITAV TRIPATHY	2026-01-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
62	D-CRLA/2412/2026	SHANTI PRAKASH MOHANTY	2026-01-28	The matter may lie before Ld. Sessions judge
63	D-WP(C)/2937/2026	SUBASH CHANDRA PALEI	2026-01-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Synopsis not signature.2.Page 17 not neat.
64	D-CRLA/35615/2025	RABI NARAYAN BEHERA	2026-01-28	Put up for S.R. after redacting the names of appellant and relative of the appellant from entire brief, filing of index,synopsis and date chart and marking page Nos. of the brief
65	D-WP(C)/2992/2026	SAIBRATA RATH	2026-01-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page no. 174 partially neat
66	D-WP(C)/2977/2026	MANOJ KUMAR PANDA	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
67	D-ABLAPL/2658/2026	SUSHANTA KUMAR JOSHI	2026-01-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. i)page mark of annexure-3 in index not tally with Book mark.ii) Page no 10 and 11 repeated but not properly scanned.
68	D-CONTC/2972/2026	ADV.	2026-01-28	COPY OF ORDER ALONG WITH C.T PASSED IN CONTC. NO.4519/2025 BE FILED THEN PUT UP FOR SR
69	D-WP(C)/2898/2026	BHUBANESWAR DASH	2026-01-28	Page 8 and 10 not neat.D.Fee of OSBC Rs.50/- not paid in the v.nama.
70	D-WP(C)/3125/2026	SOUMYA RANJAN PANDA	2026-01-28	PAGE NO.10 NOT FOUND AS PER INDEX
71	D-WP(C)/3237/2026	KUNAL KUMAR SWAIN	2026-01-28	1.LAA Fee of Rs.10/- to be Paid on V>Nama
72	D-CONTC/2709/2026	ADV	2026-01-28	Date of Judgment not correctly furnished in Reference certificate.
73	D-ABLAPL/2806/2026	ANUGRAHA NARAYAN SAMANTARAY	2026-01-28	page no.8 partially neat
74	D-CRLMC/2669/2026	BISWARANJAN DALAI	2026-01-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
75	D-WP(C)/3082/2026	ALOK KUMAR MOHAPATRA	2026-01-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
76	D-WP(C)/2959/2026	PRASANTA KUMAR MAHALI	2026-01-28	Rs.50.00 not paid in V>Nama.

77	D-CMP/3442/2026	ABHISHEK DASH	2026-01-28	A-2(Page No-24) not accompanied with the Petition
78	D-WP(C)/2513/2026	UMA CHARAN MISHRA	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-WP(C)/55376/2025	KAILASH CH. SATAPATHY	2026-01-28	.Subject Code incorrectly Mentioned
80	D-ABLAPL/2652/2026	AMLAN SHAKTI PAUL	2026-01-28	i) Page mark of sl. no. 3 and 4 of the Index be corrected.
81	D-RVWPET/55034/2025	KARUNAKAR NAYAK(SR. PANEL COUNSEL)	2026-01-28	1. Court Fee Payable Rs-/-6. Rs-6/- to be filed. 2. AU fee Rs Payable Rs-2.25/- . Rs-2/- paid. Rs-0.25/- to be paid. 3. Code Incorrect. 4. i) C. fee Rs-6/- to be filed in I.A. ii) Day of delay left blank in I.A. iii) Para no. not furnished in declaration of I.A.
82	D-MSA/3214/2026	SOUMYA MISHRA	2026-01-28	1.Period of Delay 11 days.IA for condonation of delay not filed.
83	D-ABLAPL/2217/2026	SUDARSAN BEHERA	2026-01-28	i) Name and address of the Informant be redacted from Date chart, 7th and 8th line of para-2, 3rd and 6th line of para -3, 5th line of para-4, 4th line of para-5 of the petition. For further S.R.
84	D-CMP/3365/2026	SANDIPANI MISRA	2026-01-28	3-AUTHENTICATION FEE IS DEFICIENT.
85	D-CONTC/3126/2026	ADV.	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Synopsis and date chart not filed.
86	D-ABLAPL/2812/2026	JAYADEBA BEHERA	2026-01-28	As per FIR details, nomenclature not furnished in ref. certificate
87	D-WP(C)/3485/2026	BIDHUBHUSANA MOHAPATRA	2026-01-28	Annex-2 wrongly mentioned at page no.10 instead of Annex-3. 2..Subject Code incorrectly Mentioned
88	D-WP(C)/3480/2026	MANMAYA KUMAR DASH	2026-01-28	1. Date of report under Annexure-5 does not tally with Index and para-6 of the petition.2. Annexure-6 described a twice in the petition.
89	D-CONTC/2708/2026	SATRUGHNA DASH (A)	2026-01-28	Subject code not correctly furnished. 2. Name of the Op. nos. 5 and 6 not furnished in cause title.
90	D-WP(C)/2814/2026	ASUTOSH MOHANTY	2026-01-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Prayer of the or.dtd.1-8-2024 vide annex. 9 not tally with challenging or.dtd.30-10-2025 in C.T..2. Paragraphs not properly mentioned in declaration of affidavit.
91	D-WP(C)/3138/2026	NIRANJAN LENKA	2026-01-28	Page 40 not legible
92	D-WP(C)/2771/2026	SAIBRATA RATH	2026-01-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page nos.171 and 172 not legible

93	D-CRLREV/2529/2026	RAMESH CHANDRA MAHARANA	2026-01-28	1 . Representative legal guardian not mentioned on O.P.-3 (Minor).
94	D-BLAPL/2708/2026	ANANTA NARAYAN PATTANAYAK	2026-01-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent in affidavit does not tally with cause title.2. Name of the deponent not correctly furnished in Solemnly affirmation para.
95	D-LAA/3287/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-01-28	Put up for further S.R after disposal of the said I.A for computing the period of limitation.
96	D-CMAPL/3454/2026	KRISHNA CHANDRA SAHU	2026-01-28	1. C. copy of impugned order not filed. 2. Provision of Law Not furnished. Put up for SR after filing of c. copy of impugned order
97	D-WP(C)/2971/2026	PRABODHA CHANDRA NAYAK	2026-01-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Annexures 2 3 and 4 not neat.Rs. 50/- not paid in Vnama
98	D-ABLAPL/2679/2026	PRAFULLA KUMAR BISWAL	2026-01-28	1. H.C B.A M.W S Rs 50/- to be paid in V>Nama
99	D-WP(C)/2813/2026	RAMESH CHANDRA SWAIN	2026-01-28	Page nos. 11 and 12 not neat and legible
100	D-BLAPL/2391/2026	PRAKASH CHANDRA DASH	2026-01-28	Case pending before the Lower Court not mentioned in petition.
101	D-CONTC/3121/2026	ADV.	2026-01-28	1. Synopsis and date chart not furnished in Index.
102	D-ABLAPL/2668/2026	ROHIT RANJAN RAY	2026-01-28	i) P.S. case no.,G.R. case no. and name of the Trial court mentioned in synopsis not tally with cause title.
103	D-CRLMA/1858/2026	SUSHANTA KUMAR JOSHI	2026-01-28	i) Date of order wrongly mention in page no. 5. ii) Page mark not properly as well as Index. iii) Legible copy of page no. 12 to be filed. iv) Page no. 7 and 12 are repeat scan. v).Subject Code incorrectly Mentioned
104	D-ABLAPL/2695/2026	SUBHAM GHOSH	2026-01-28	1. In V. Nama, name and address of the petitioners-2 to 3 not furnished. 3. Signature of the Petitioner-4 not tally with that of name furnished in cause title of the application. 4. .Petition not correctly addressed to Honorable Court
105	D-WA/3416/2026	SASWAT DAS,A.G.A	2026-01-28	Code not indicated
106	D-WP(C)/2984/2026	SURYAKANTA DASMOHAPATRA	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
107	D-RVWPET/3014/2026	SANJEEV UDGATA	2026-01-28	Period of Delay 10 days delay. 2 Code Incorrect. i)Synopsis and date chart not filed. ii) Good ground certificate not furnished. iii) Para no not correctly furnished in declaration of I.A.

108	D-BLAPL/2651/2026	AMLAN SHAKTI PAUL	2026-01-28	Case pending before the Lower Court incorrectly mentioned in para-1 and prayer portion of the petition.
109	D-LAA/3220/2026	PRABIR KUMAR RAY,A.G.A	2026-01-28	Put up for further S.R after disposal of the said I.A for computing the period of limitation.
110	D-BLAPL/2666/2026	PRAFULLA KUMAR KHATEI	2026-01-28	1. As per rejection order under Annexure-3, the name of the Lower court does not tally with Synopsis and petition.
111	D-WP(C)/2810/2026	DIPTI RANJAN BHOKTA	2026-01-28	Supporting documents with regard to Khata No. 4689, Plot No. 707, Area- Ac. 0.210 not filed in this Writ application.
112	D-WP(C)/3021/2026	KISHORE CHANDRA RAJGURU MOHAPATRA	2026-01-28	1.Page nos.10 11 not marked on the file.
113	D-WP(C)/2909/2026	MAHESWAR MAHARANA	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.Page 20 partially not legible.2.Rs.50.00 not paid in V.Nama.
114	D-BLAPL/2605/2026	SUBASH CHANDRA BEHERA	2026-01-28	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  Hologram of Rs.50/- not affixed in V.nama.
115	D-ABLAPL/2640/2026	ARIJEET MISHRA	2026-01-28	i) Village name and sl .no. 2 of the deponent of the Affidavit and declaration of the affidavit not tally with cause title.ii) Page no. 10 to 12 not neat.
116	D-CONTC/3087/2026	ADV.	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. LTI of the Deponent not attested
117	D-ABLAPL/2588/2026	ROHIT RANJAN RAY	2026-01-28	.Subject Code incorrectly Mentioned
118	D-WP(C)/3075/2026	NIRANJAN PANDA	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Paragraphs not correctly furnished in declaration.
119	D-BLAPL/2654/2026	DEEPAK KU SAHOO	2026-01-28	Case pending before the Lower Court mentioned in the petition does not tally with the Rejection order.

120	D-BLAPL/2599/2026	NIBAN KUMAR SATPATHY	2026-01-28	Court fees of Rs.12/- and Hologram of Rs.50/- not affixed in V.nama.
121	D-RVWPET/3010/2026	SANJEEV UDGATA	2026-01-28	Period of Delay 14 days delay 2.Code Incorrect. i) Synopsis and date chart not filed. ii) Good ground certificate not furnished. iii) Para no. not furnished in declaration of I.A.
122	D-LAA/3222/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-01-28	Put up for further S.R after disposal of the said I.A for computing the period of limitation.
123	D-CONTC/3063/2026	ADV.	2026-01-28	i) Paragraph no. not correct in Affidavit.
124	D-ABLAPL/2698/2026	ANIRUDHA DAS	2026-01-28	1. complete F.I R copy not filled.
125	D-CONTC/54905/2025	ADV.	2026-01-28	Annexure is not paginated.
126	D-BLAPL/2615/2026	SARBESWAR SAHOO	2026-01-28	14-NOT PROPERLY INDEXED. 1. Not properly paginated after page-7. 2. Year of the C.T. case incorrectly mentioned in cause title
127	D-ABLAPL/2733/2026	PRASANNA KUMAR MISHRA	2026-01-28	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
128	D-CMP/3231/2026	ANUPAM DASH	2026-01-28	Address of O.Ps No-20 to 22 not furnished in the Petition
129	D-CONTC/2872/2026	ADV.	2026-01-28	PAGE NO. 18 NOT NEAT and LEGIBLE
130	D-CRLREV/2340/2026	AJIT CHANDRA MOHAPATRA	2026-01-28	1. Being aggrieved , Ground and Good ground not mentioned.
131	D-ABLAPL/2631/2026	BIJAYA KUMAR BEHERA 1	2026-01-28	1. The name of the father of the petitioner is not correctly mentioned in Cause Title. 2. Copy is not served
132	D-CONTC/3079/2026	ADV.	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. LTI of the Deponent not attested
133	D-CONTC/2710/2026	ADV	2026-01-28	1. Date of Judgment not correctly furnished in Reference certificate.
134	D-BLAPL/2608/2026	SARBESWAR SAHOO	2026-01-28	14-NOT PROPERLY INDEXED. Not properly Paginated after page-7
135	D-CONTC/3089/2026	ADV.	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. LTI of the Deponent not attested
136	D-CRLA/2322/2026	DIPTI REKHA NANDA	2026-01-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.copy not served on Vigilance. 2.paragraphs of the grounds not alphabetically mentioned.
137	D-CONTC/2799/2026	ADV	2026-01-28	1. Synopsis and date chart not furnished in Index. 2. Reference certificate not furnished.
138	D-WP(C)/2895/2026	ROHIT RANJAN RAY	2026-01-28	This may be registered as a P.I.L

139	D-BLAPL/2589/2026	BIKRAM CHANDRA GHADEI	2026-01-28	i) Page mark of Sl. no. 3 and 4 of the Index not tally with Book mark.ii) Name of the relation of the victim be redacted from Date chart, Cause title,Para -2 of the petition, Affidavit.iii) Another Vakalatnama to be filed without sign of the accused.For further S. R.
140	D-BLAPL/2677/2026	AMITAV TRIPATHY	2026-01-28	Case pending before the Lower Court incorrectly mentioned in Synopsis, Para-1 and Prayer portion of the petition.
141	D-WP(C)/2948/2026	SANTOSH KUMAR SWAIN	2026-01-28	Rs.50.00 not filed in V.Nama.
142	D-CRLMC/2676/2026	DILIP KUMAR MISRA	2026-01-28	1. C.Copy of F.I.R. to be filed.
143	D-WP(C)/2845/2026	ABHILASH MISHRA	2026-01-28	1.Complete Address Of Opp.Party Nos-5 and 8 Not Furnished
144	D-CMAPL/17607/2025	ADV.	2026-01-28	Period of Delay 450 days delay. 2.AU fee Rs 2.25/- to be paid. i)Synopsis and date chart not filed. ii) Age of the petitioner no.2 to 8 not furnished. iii) Detail address of petitioner no. 3 and 5 to 8 not furnished.iv) Reference certificate not furnished.
145	D-WP(C)/2844/2026	GOUTAM KUMAR ACHARYA	2026-01-28	1.Complete Address of Opp.Party No-2 Not Furnished
146	D-CRLA/2540/2026	RAMA CHANDRA MOHANTY	2026-01-28	1.Period of Delay 24 days 2.Name of trial court not furnished in being aggrieved and not correctly furnished in synopsis and entire petition. 3. page nos.12 to 16 should be in the form of I.A. 4.After page no. 11 onward pages not properly paginated.
147	D-ABLAPL/2703/2026	ANIRUDHA DAS	2026-01-28	. Complete F.I R copy not filled.
148	D-ABLAPL/2610/2026	DAYANIDHI MISHRA	2026-01-28	1. Age of the O.P. No.2 has not been furnished in cause title.
149	D-WP(C)/2808/2026	DIPTI RANJAN BHOKTA	2026-01-28	Supporting documents with regard to Khata No. 4689, Plot No. 995, Area- Ac. 0 002 not filed in this Writ application.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 28-01-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RVWPET/141/2023	RVWPET/141/2023	BIDYADHAR PRADHAN	OTHERS. VALUE OF APPEAL AND COURT FEE BE FURNISHED IN RVWPET OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER